

IN THE HIGH COURT OF JUD-

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD

FRIDAY THE TWENTY SEVENTH DAY OF MARCH
ONE THOUSAND NINE HUNDRED AND EIGHTY SEVEN

: PRESENT :

THE HON'BLE MR. B. N. JAYA SIMHA: VICE-CHAIRMAN
AND
THE HON'BLE MR. D. SURYA RAO: MEMBER.

ORIGINAL APPLICATION NO. 245 of 1987.

BETWEEN:-

Y. S. R. Krishna Prasad

.....APPLICANTS.

AND

- 1) Union of India, rep. by the Secretary to the Government of India, Ministry of Defence, New Delhi.
- 2) Director General of Research and Development, New Delhi.
- 3) Chairman, Assessment Board, R&D, Department of Defence, Research and Development, # DHQ. P.O. New Delhi.

.....RESPONDENTS.

Application under Section 19 of the Administrative Tribunals Act, 1985, praying that in the circumstances stated therein the Tribunal will be pleased to call for the records relating to the proceedings of the respts. relating to the proposed promotions in DRDO in (Defence Research and Development Organisation) the Ministry of Defence. A Scientists E to Scientists F through the Assessment Board 1986 and after perusing the same set aside the said proceedings of the respts. all subsequent actions taken in pursuance thereof after declaring that Rules, Defence Research and Development Service Rule, 1978 as being violative of fundamental rights of the petitioner.

04245/87

ORIGINAL APPLICATION REGN. NO. 531/87

Counsel for Applicant : Mr. C. Appa Rao

Counsel for Respondent : Mr. K. Jagannadha Rao, CGSC

ORDERS OF TRIBUNAL

Admit. The applicant who is now working as Scientist 'E' at Defence Research & Development Laboratory, Kanchanbagh, Hyderabad, has contended in this application that he is ~~an applicant for~~ ^{eligible for appointment to} the post of Scientist 'F' at ARDE, Pune. He submitted his application for being considered for the post on 12-2-1987. However, the Department has not called him for interview for the said post. The applicant has come before us stating that he fulfills all the qualifications prescribed for the post of Scientist 'F' in ARDE, Pune which are as follows:

P3.
1. Atleast second class Bachelor's Degree in Engineering or Master's Degree in Science from a recognised University or equivalent.

2. Ten years Research, Design, Development and Production experience in the field of Armament Stores and their testing and evaluation with knowledge of related software of which at least three years should have been in a responsible capacity with experience in performance evaluation and transfer of technology.

Desirable qualifications:

Master's Degree in Engineering or Doctorate Degree in Science. "

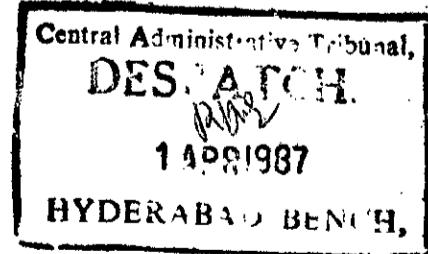
IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL: HYDERABAD.

THE HON'BLE MR.B.N.JAYA SIMHA (V.C.)
AND
THE HON'BLE MR.D.SURYA RAO: (M).

DATED:- 27.3.87

ORDER/JUDGMENT
O.A.NO./P.A.NO.: 245/87
(W.P.NO.)

Disposed of with direction
at admission stage



and consider^{ed} for the post. He made a representation dated 12-3-1987 to the Scientific Advisor to the Raksha Mantri and Secretary to Government of India, Department of Defence & Research & Development, Ministry of Defence, New Delhi requesting that he may be considered for the said post.

2. This application can be disposed of at the admission stage with the following directions:-

That the applicant be called for interview if according to the statement made as above, he fulfills all the requirements for the post of Scientist 'F' in ARDE, Pune. If the applicant does not meet the requirements of the post he shall be intimated as to why he has not qualified.

With these directions we dispose of the application. No order as to costs.

B.N.Jayasimha
(B.N.JAYASIMHA)
Vice Chairman

D.S.Rao
(D.SURYA RAO)
Member(J)

Dated: 27th March 1987.